

(c) Central Share amounting to ₹ 9.87 crore has been allocated to the State Government of Chhattisgarh for implementing the Scheme.

Ujjawala scheme for victims of trafficking

1108. PROF. M.V. RAJEEV GOWDA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of Non-Government Organisation (NGOs) implementing the Ujjawala scheme for rehabilitating victims of trafficking since 2014, year-wise and State-wise;

(b) the number of NGOs that have withdrawn from the scheme since 2014, year-wise and State-wise;

(c) the quantum of fund released under the scheme since 2014, year-wise and State-wise; and

(d) the number of beneficiaries covered under the scheme since 2014, year-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) The State-wise and year-wise details of Ujjawala rehabilitation projects is given in the Statement-I (*See below*).

(b) As per information given by Uttar Pradesh Government, 9 NGOs have withdrawn from Ujjawala Scheme.

(c) The details of funds released under the scheme since year 2014 to current year 2018-19 is given in the Statement-II (*See below*).

(d) The number of beneficiaries covered under the scheme since 2014 to current year 2018-19 is given in the Statement-III.

Statement-I

State-wise and year-wise details of Ujjawala rehabilitation project

Sl. No.	Name of State/UT	2014-15	2015-16	2016-17	2017-18	2018-19
1.	Andhra Pradesh	12	12	12	9	9
2.	Arunachal Pradesh	-	-	-	-	-
3.	Assam	24	24	24	23	23

Sl. No.	Name of State/UT	2014-15	2015-16	2016-17	2017-18	2018-19
4.	Bihar	3	3	3	3	3
5.	Chhattisgarh	4	4	4	3	3
6.	Goa	-	-	-	-	-
7.	Gujarat	4	4	4	5	5
8.	Haryana	1	1	1	0	0
9.	Himachal Pradesh	-	-	-	-	-
10.	Jammu and Kashmir	-	-	-	-	-
11.	Jharkhand	-	-	-	-	-
12.	Karnataka	27	27	27	20	20
13.	Kerala	3	3	3	3	3
14.	Madhya Pradesh	1	1	1	1	1
15.	Maharashtra	18	18	18	20	20
16.	Manipur	11	11	11	11	11
17.	Meghalaya	-	-	-	-	-
18.	Mizoram	2	2	2	1	1
19.	Nagaland	1	1	1	1	1
20.	Odisha	17	17	17	17	17
21.	Punjab	1	1	1	1	1
22.	Rajasthan	9	9	9	7	7
23.	Sikkim	-	-	-	-	-
24.	Tamil Nadu	4	4	4	4	4
25.	Telangana	5	5	5	5	5
26.	Tripura	-	-	-	-	-
27.	Uttarakhand	4	4	4	4	4
28.	Uttar Pradesh	10	10	10	8	8
29.	West Bengal	2	2	2	2	2
30.	Andaman and Nicobar Islands	-	-	-	-	-

Sl. No.	Name of State/UT	2014-15	2015-16	2016-17	2017-18	2018-19
31.	Chandigarh	-	-	-	-	-
32.	Dadra and Nagar Haveli	-	-	-	-	-
33.	Daman and Diu	-	-	-	-	-
34.	Delhi	-	-	-	-	-
35.	Lakshadweep	-	-	-	-	-
36.	Puducherry	-	-	-	-	-
TOTAL		162	162	162	148	148

Statement-II

State/UT-wise details of funds released under Ujjawala Scheme since year 2014 to current year 2018-19

(₹ in lakh)

Sl. No.	State/UT	2014-15	2015-16	2016-17	2017-18	2018-19
1.	Andhra Pradesh	34.76	71.99	238.05	122.27	0
2.	Arunachal Pradesh	0	9.75	0	0	0
3.	Assam	177.79	385.22	280.88	365.59	0
4.	Bihar	7.18	0	23.38	28.99	0
5.	Chhattisgarh	19.71	10.84	46.54	38.75	0
6.	Goa	0	0	0	0	0
7.	Gujarat	7.18	32.88	43.96	59.37	0
8.	Haryana	0	7.31	14.78	0	0
9.	Himachal Pradesh	0	0	0	0	0
10.	Jammu and Kashmir	0	0	0	0	0
11.	Jharkhand	0	0	0	0	0
12.	Karnataka	145.85	265.66	235.52	329.27	0
13.	Kerala	4.18	31.57	24.21	39.48	0
14.	Madhya Pradesh	10.85	7.06	8.54	10.59	0
15.	Maharashtra	55.93	304.75	287.41	294.45	0
16.	Manipur	122.43	152.23	117.66	253.88	0

Sl. No.	State/UT	2014-15	2015-16	2016-17	2017-18	2018-19
17.	Meghalaya	0	0	0	0	0
18.	Mizoram	0	92.5	21.67	26.87	0
19.	Nagaland	0	25.17	12.07	14.96	0
20.	Odisha	106.32	233.02	307.24	250.62	0
21.	Punjab	0	0	0	0	0
22.	Rajasthan	45.8	107.27	21.82	143.86	1.70
23.	Sikkim	0	10.51	0	24.82	0
24.	Tamil Nadu	17.65	99.39	88.43	59.31	0
25.	Telangana	0	98.29	44.28	109.89	0
26.	Tripura	0	0	0	0	0
27.	Uttarakhand	0	22.92	53.56	82.05	0
28.	Uttar Pradesh	35.04	48.57	89.53	111.18	0
29.	West Bengal	0	50.17	0	84.34	0
30.	Andaman and Nicobar Islands	0	0	0	0	0
31.	Chandigarh	0	0	0	0	0
32.	Dadra and Nagar Haveli	0	0	0	0	0
33.	Daman and Diu	0	0	0	0	0
34.	Delhi	1.89	0	0	0	0
35.	Lakshadweep	0	0	0	0	0
36.	Puducherry	0	0	0	0	0
TOTAL		792.56	792.56	2031.00	2450.54	1.70

Statement-III

State/UT-wise details of number of beneficiaries covered under Ujjawala Scheme since year 2014 to current year 2018-19

(Number of beneficiaries)						
Sl. No.	State/UT	2014-15	2015-16	2016-17	2017-18	2018-19
1.	Andhra Pradesh	600	700	700	375	375
2.	Arunachal Pradesh	0	0	0	0	0

Sl. No.	State/UT	2014-15	2015-16	2016-17	2017-18	2018-19
3.	Assam	850	900	900	850	850
4.	Bihar	75	75	75	75	75
5.	Chhattisgarh	100	100	100	75	75
6.	Goa	0	0	0	0	0
7.	Gujarat	300	250	250	175	175
8.	Haryana	50	50	50	0	0
9.	Himachal Pradesh	0	0	0	0	0
10.	Jammu and Kashmir	0	0	0	0	0
11.	Jharkhand	0	0	0	0	0
12.	Karnataka	750	700	700	616	616
13.	Kerala	50	50	50	100	100
14.	Madhya Pradesh	25	25	25	25	25
15.	Maharashtra	900	1000	1000	925	925
16.	Manipur	500	400	400	400	400
17.	Meghalaya	0	0	0	0	0
18.	Mizoram	50	25	25	25	0
19.	Nagaland	25	25	25	25	25
20.	Odisha	750	700	700	700	700
21.	Punjab	0	0	0	0	0
22.	Rajasthan	450	400	400	250	250
23.	Sikkim	0	0	0	11	4
24.	Tamil Nadu	200	200	200	200	200
25.	Telangana	0	0	0	285	285
26.	Tripura	0	0	0	0	0
27.	Uttarakhand	250	225	225	175	175
28.	Uttar Pradesh	250	250	250	142	142
29.	West Bengal	100	100	100	100	100

Sl. No.	State/UT	2014-15	2015-16	2016-17	2017-18	2018-19
30.	Andaman and Nicobar Islands	0	0	0	0	0
31.	Chandigarh	0	0	0	0	0
32.	Dadra and Nagar Haveli	0	0	0	0	0
33.	Daman and Diu	0	0	0	0	0
34.	Delhi	0	0	0	0	0
35.	Lakshadweep	0	0	0	0	0
36.	Puducherry	0	0	0	0	0
TOTAL		6275	6175	6175	5529	5497

Monitoring of Child Care Institutions through Aadhaar data

1109. SHRI RIPUN BORA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government has any report on Child Care Institutions with different NGOs and the children therein;

(b) whether Government has regular monitoring systems on the child data and protection of child rights;

(c) whether Government has issued directives to link Aadhaar to track child as integrated database; and

(d) if so, the total number of Child Care Institutions in the country and the numbers of children registered with Aadhaar in those institutions?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) Yes, Sir. The Government has received details of Child Care Institutions (CCIs) and the Children therein upto 16.03.2018, from the State Governments/UTs, run by State themselves or through NGOs. The list of CCIs is given in the Statement (*See below*).